

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

Item No. 104  
CAA-26/ND/2020

**IN THE MATTER OF:**

M/s. K.R. Equipments Pvt. Ltd. And  
M/s. Cleanauto Solutions Pvt. Ltd.

...PETITIONER

**Section**

Under Section 230-232

Order delivered on 10.07.2020

**Coram:**

**SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**SHRI. NARENDER KUMAR BHOLA, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner

:Mr. P.K. Mittal, Adv.

For the RD/OL

:Ms. Tania Sharma, Adv.

For the Income Tax Department

:Mr. Shailender, Adv.

**ORDER**

Heard the submissions made by the Learned Counsel for the Petitioner as well as Learned Counsels for RD/OL and Income Tax Department. At the request of Counsels for the Regulators, two weeks' time has been granted in this matter as last opportunity. Matter is adjourned to 24.07.2020.

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(Narender Kumar Bhola)  
Member (T)

-sd-

(P.S.N. Prasad)  
Member (J)

(Meenu)